

(7M=23 ft.) wide carriageway is under consideration. Allocations for development of National Highways and the 'All India' picture permitting the work is likely to figure in the 1978-83 five-year Plan. In the mean time, every endeavour is being made to maintain a fair riding quality on the road.

प्राकाशवाणी और दूरदर्शन के दैनिक मजूरी वाले कर्मचारियों को स्थायी करना

4228. श्री हरगोविन्द वर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) देश भर में प्राकाशवाणी के केन्द्रों और दूरदर्शन के केन्द्रों में कितने कर्मचारी दैनिक मजूरी पर कार्य कर रहे हैं तथा वे कब से दैनिक मजूरी पर कार्य कर रहे हैं तथा क्या जिन कर्मचारियों ने पाँच वर्ष की सेवा अवधि पूरी कर ली है उन्हें सरकार द्वारा स्थाई बनाने की सम्भावना है ; और

(ख) यदि हाँ, तो कब तक और यदि नहीं, तो उसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री सात कृष्ण झाड़वाणी) : (क) और (ख). सूचना एकत्रित की जा रही है और उस के बाद में सदन की मेज पर रख दिया जाएगा ।

Interpretation of guidelines by the Censor Board of Film Censors

4239. DR. VASANT KUMAR PANDIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Film Producers Council has criticised in the press the views of Central Board of Film Censors and their Regional Panels in overstepping and interpreting the norms of Censor Code and guidelines beyond its scope;

(b) whether large scale 'banning' of 'bad films' has been made by the advisory panel of Central Board of Film Censors;

(c) number of films passed by the Censor Board during 1977 and 1978 (upto June) and of those how many were passed as "A" Certificate Films and;

(d) whether Government propose to reconsider the new interpretation and give further definite guidelines to the Censor Board to remove uncertainty and set back to Film Industry which is already working under heavy pressure of finance, shortage of raw material and limitations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The report appearing in the Press regarding interpretation of Censor Code and guidelines by Censor Board on behalf of All India Film Producers Council has been brought to the notice of Government. The same has, however, been described by the Chairman, Central Board of Film Censors, as factually incorrect.

(b) No film has been banned because it is bad. Films are granted certificates or refused certificates in the light of the guidelines issued under the Cinematograph Act.

(c) A statement is attached.

(d) Does not arise.

Statement

Year	1977			(Upto June) 1978		
	Indian	Foreign	Total	Indian	Foreign	Total
No. of feature films certified	557	192	749	281	58	339
No. of 'A' Certificates	29	58	87	22	14	36
No. of Short Films certified	1206	950	2156	616	357	973
No. of "A" Certificate	1	13	14	.	1	1